## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

**UNDER SECTION** 

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

R. SIVAKUMAR

Counsel for

Respondent 1,2,30

Saivihai CibiviShno Council Nor Petitioner

## **ORDER**

Counsel for petitioner present and stated that the settlement talks between the parties has failed and prayed time for making submissions. Counsel for R1, R2, R3 & R5 present. Time is enlarged at request for hearing final submissions. Put up on 29.11.2017 at 10.30 A.M.

-sol -

K Anantha Padmanabha Swamy Member (Judicial)

bc